HIGH COURT OF DELHI: NEW DELHI

No.01/IT/DHC/2020 Dated: 14.06.2020

CIRCULAR

It is brought to the notice of all concerned that Online e-Filing System of Delhi High Court has been e-inaugurated and activated on Saturday, i.e., 13th June, 2020, at 5.00 p.m. by Hon'ble Mr. Justice D.N.Patel, Chief Justice, Delhi High Court in the august presence of Companion Judges of Delhi High Court and other distinguished guests.

This facility will enable the Advocates/litigants-in-person to file fresh cases as well as applications/reply/rejoinder/documents/vakalatnama etc. in the pending cases from their chamber/office/residence or any other place at any time, without the necessity of personally visiting the Filing Counters/Designated Counters.

Since the process for registration as Advocate/litigant-in-person requires one working day, for their convenience and to enable them to register themselves on the Online e-Filing Management System for smooth transition, the existing system of urgent filing and the new Online e-Filing Management System will function simultaneously for one week and with effect from 22.06.2020, all the filings will be done exclusively through Online e-Filing Management System and any filing done through e-mails shall not be processed.

It is, however, clarified that the procedure already prescribed for mentioning of urgent matters, as available through link http://164.100.68.118:8080/DHC_FILING/, would continue to be available till further orders and the Reference Number generated by such link shall be required to be mentioned mandatorily while filing the matter through Online e-Filing Management System, to complete the process.

The non-urgent/ordinary matters, filed through Online e-Filing Management System, will be taken up for scrutiny only after the normal functioning of the Court is resumed, unless otherwise directed by the authorities. The link created under Circular No.R-195/RG/DHC/2020 dated 8th May 2020 stands de-activated forthwith.

By Order

Sd/-(Manoj Jain) Registrar General

Endst. No.02/IT/DHC/2020

Copy forwarded to all concerned.